NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/34/2016

NAME OF THE PETITIONER(S)

: Sunil Shastri and 16 Others

NAME OF THE RESPONDENT(S)

: Innvol Medical India Ltd and 7 others

UNDER SECTION

: 397/398 of companies act 1956

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

B. CHAKTHI PRIYA (FOR MING & PARTRIDGE)

COUNCEL FOR

B stratetre layer (took ling a Partidge).

Ramanwamy Meyyappan (Son P. Raj kuman Thabakh (ounsel Son Petikour)

Coursel got Petition.

Me. Zamanvann (JM Legal)

ORDER

Shri Ramaswamy Meyyappan, counsel for petitioner present. Ms B Shakthi Priya, counsel for R4 & R7 are present. Counsel for R1 to R3 & R5 absent. Both the counsels present today reported that the matter is likely to be settled between the parties and prayed time for reporting the final outcome of the settlement talks. Counsel for petitioner is directed to inform counsel for R1to R3 & R5 regarding the next date of hearing. Time extended at their request. Put up on 21.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tario Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)